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THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Order piease.

SHRI A. B. A. GHANI KHAN CHAU-DHURI: One point, I would like to make quite clear. There are varieties, types, of coal. Soft coke, coking coal and non-coking coal.

SHRI KALYAN ROY: There is no cooking coal. (Interruptions)

SHRI VIKRAM MAHAJAN: There is nothing to laugh at a wrong pronunciation.

SHRI A. B. A. GHANI KHAN CHAU-DHURI: Coking coal. Mr. Vice-Chairman, Sir, there is no restriction on soft coke and noncoking coal I have visited many places, and some people have said that their industry was at the point of closure, that they not getting wagons, that they could not bring coal, that there was scarcity of wagons, this and that. Well, Sir, I have made some ad hoc allotments and also told the Government that so and so had been made an ad hoc allotment and asked it to find out whether he was a genuine consumer or not. I do not think I have done anything wrong. This is within competence, and the law provides for it.

Second thing is. there has been a storm in the cup of tea because I have given some coal to the people of Malda wherefrom I come. You see, there is a lot of construction going on in Farakka and Khajuria. For bhattas, brick-burning, they require have been the Minister for more than six months. In the six months prob ably I have given them 30,000 tonnes of coal on an ad hoc basis. And if somebody has done any wrong or mis chief, well the law will take its own course. But I do say on the floor of the House that I have committed no wrong and I am fully competent to, give this. Even today if anybody approaches me and I think it is a genuine case, I will give 'them this.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The House will now take up the next item.

SHRIMATI KANAK MUKHERJEE (West Bengal): Will the common people of Malda get coal at fair prices or not?.

Devtt. oi Coal

THE VICE-CHAIRMAN (SHRI R. R. MORARKA) : Order, please.

RE. CLARIFICATION IN RELATION TO STATEMENT MADE BY THE MINISTER ON THE 23RD JULY, 1980 REGARDING (LIBERALISATION OF FREEDUM FIGHTER PENSION CHEME ETC.

SHRI BHUPESH GUPTA (West Bengal): What happened to the other matter? Yesterday-I think you were in the Chairwhen Mr. Makwana made a statement on freedom fighters' pension and certain other things, it was decided that today we would be in a position to ask for clarifications. Therefore, we did not ask for clarifications yesterday. I told Mr. Makwana about it and he is quite willing to reply. But it seems you have forgotten it. Yesterday I think you gave the ruling or whoever was in the Chair. He read out the statement, but in order to accommodate the other business, we stopped there and it was agreed that Mr. Makwana would come and give clarifications today.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Mr. Bhupesh Gupta, you should have raised this point during the Zero Hour today.

SHRI BHUPESH GUPTA: I tried. I tried again and again. Now, it is not for me fo try. You said, the Chair said, "Tomorrow it will be done". Now. tell us when we should do it.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): I said it for today only before the statement was read out. After the statement was read out and the clarifications which you wanted were contained in it, I did not say anything more. Anyhow, if you want any further clarifications ...

SHRI BHUPESH GUPTA: I know it j was settled. If you consult the record,

you will find th it you said, "You can ask for clarifications tomorrow"- It was agreed.

THE VICE-CH <u>\IRMAN</u> (SHRI R. R. MORARKA): ,^T ester day I said that before the staten ent was read out here. But once the sta ement was read—anyway, there is n>> ...

SHRI BHUPESH GUPTA: This is only logic chop; -ing. You know very swell that we *I* jk for clarifications statement is read out. Now, he was not reading it out. We asked him to read it out. The normal procedure came up to that point. We wanted clarifications. Then in view of the other work—pressure of time, perhaps—we all decided that clarifications wo ild be sought today. Mr. Makwana himself told me that that was his impression.

THE VICE-CHAIRMAN (SHRI R.R. MORARKA): That is all right. We will send word o Mr. Makwana. We will request him i;o come here. When he comes here ...

SHRI BHUPESH GUPTA: Now you say "when he comes". We have to be at their pleasure.

SHRIMATI PURABI MUKHOPADHYAY (Wes Bengal): Mr. Vice-Chairman, Sir, n ay I say something on this? Yesterday there was a long debate. Members v ere waiting to participate in that debate. It was decided that instead of layin » it on the Table—he wanted to lay it on the Table—it should be read >ut and we would not discuss it. And we did not discuss it yesterday. It v as decided that if we wanted any clarifications, we would do it today. Y m may please ask for the record, bee ruse on every statement we are entitled to seek clarifications

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Very well.

SHRIMATI PURABI MUKHOPA-DHYAY: Yester lay we did not not kave time to < 0 it. We til agreed that we would do it today. So we should not be debarred.

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श्री शिव चन्न शा: बात यह हुई थी कि ग्राप ने कहा कि स्टेटमेंट ग्राप लोग पड़ लें ठीक से, तब क्लेरीफि शन कल मागें। हम लोग कल ही तैयार थे। ग्रापने कहा कि ठीक से पढ़ लें। ग्रव हम लोग पढ़ कर, तैयार होकर जाये हैं। ग्राप मंत्री महोदय को, बुलाइए ग्रीर हम क्लेरीफिकेशन पूछ लें।

SHRI BHUPESH GUPTA: Sir, here are the proceedings. I said:

"I think we ask clarifications tomorrow, because there are two statements."

"SHRI KRISHNA CHANDRA PANT: In fact three statements." I said:

"Let the statement be laid. We can ask clarifications tomorrow. Sir, you make provision for it tomorrow."

Then Mr. Kalpnath Ral started con* gratulating the Prime Miniser.

"Let us congratulate the Prime Minister", he said. Where is my friend?

AN HON. MEMBER: He is there.

SHRI BHUPESH GUPTA: Shrimati Purabi Mukhopadhyay said that we should thank the freedom fighters. There the matter ends. The question of clarification came in the beginning also. Therefore, you should send for him.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Yes, in the meantime let us start discussion ori the working of the Ministry of Information and Broad-Casting. Mr. N. K. Bhatt.